

(c) and (d) Yes, Sir.

#### **Examination and Valuation Reforms in CBSE**

1347. SHRI AJAY SANCHETI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Central Board of Secondary Education (CBSE) has embarked on examination and valuation reforms for class X and class XII from 2018-19;

(b) if so, the details thereof;

(c) whether CBSE proposes to hold examination for above classes in February instead of March next year; and

(d) if so, the need in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) Yes Sir, to review and bring reform to the present evaluation system, the Central Board of Secondary Education (CBSE) has constituted two Independent Committees in order to bring systematic improvement in the evaluation and post examination activities to make them error free.

(c) and (d) No Sir, as of now, no such proposal has been moved by the CBSE. However, the Board continuously strive towards betterment of education through various examination reforms being taken from time-to-time.

#### **Kendriya Vidyalayas as Model Schools**

1348. SHRI K.R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is considering to expand Kendriya Vidyalayas as model schools and extend it to poorer sections of society;

(b) if so, the details thereof;

(c) whether Government has decided to open more Kendriya Vidyalayas in unrepresented areas and/or districts; and

- (d) if so, the details thereof and the timeframe fixed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No such proposal is under consideration of the Government.

- (b) Does not arise.

(c) and (d) Kendriya Vidyalayas (KVs) are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence Personnel on receipt of the proposal in the prescribed proforma from a Ministry/Department of Govt. of India/State Governments/Union Territory Administration thereby committing the availability of requisite resources for setting up a new KV as well as on the availability of necessary sanction of the Government. As such, no time frame can be given for establishment of KVs in unrepresented areas of the country.

#### **Unspent amount returned by Delhi University**

†1349. SHRIMATI CHHAYA VERMA:

CH. SUKHRAM SINGH YADAV:

SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that University of Delhi could not spend the amount received from University Grants Commission/Ministry due to which it had to return the same; and

(b) the details of unspent amount returned to University Grants Commission/Ministry during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) The University of Delhi has informed that it has utilized a sum of ₹ 110.00 crore as on 01.04.2017 out of total grant of ₹ 169.75 crore received under XII Plan General Development Assistance (GDA) and it is in the process to utilize the remaining funds as the UGC has allowed it to incur the expenditure under XII Plan Scheme up to 30.09.2017. The University has not returned any funds to the UGC/MHRD during last three years.

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†Original notice of the question was received in Hindi.